

S.No. 199 (R)

Dy. No. 317, PPEMS



Office of the
HILL STATE PEOPLE'S DEMOCRATIC PARTY
(HSPDP)
Estd: 1968
Central Body
Shillong, Meghalaya



Ref. No. HSPDP/CB/AAR/06/2016-01

Dated: 8th September 2017

So
13/9/17
PPEMS
To,

**Shri. Santosh Kumar,
Under Secretary,
Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi - 110001.**

**Sub:- Annual Audited report for the Assessment year 2015-16-
regarding.**

Sir,

With reference to the subject cited above and your letter No. 56/AA/2016/PPEMS/74 dated 24th July 2017, I am submitting herewith the Annual Audit Report of the party for the financial year 2015-16.

Thanking you,

Encl: 1) Audit Report

Yours faithfully,

**(Shri. Grossper Ryntathieng)
Organising Secretary
HSPDP (Central Body),
Meghalaya, Shillong**

**Organising Secretary
HSPDP (Central Body)
Shillong : Meghalaya**



Susanta Roy & Co.

Chartered Accountants

Embassy Hotel (1st Floor)
A.C. Lane, Police Bazar
Shillong – 793 001
☎ : Office : 2229924
9436103100

AUDITOR'S REPORT

We have audited the attached Balance Sheet of **HILL STATE PEOPLE'S DEMOCRATIC PARTY : KENCHE'S TRACE : LABAN : SHILLONG** as at March 31st, 2016 and the attached Income & Expenditure account and Receipts & Payments Account for the year ended on that date annexed thereto. These financial statements are the responsibility of the management. Our responsibility is to express an opinion on these financial statements based on our audit.

We conducted our audit in accordance with the auditing standards generally accepted in India. Those standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining on test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management as well as evaluating the overall financial statement presentation. We believe that our audit provides a reasonable basis for our opinion.

We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of our audit.

In our opinion and to the best of our information and according to the explanations given to us, the said accounts gives a true and fair view in the case of.

Balance Sheet of the State of Affairs of the organisation as at March 31st, 2016.

Income & Expenditure Account of the deficit for the year ended on that date.

And

Receipts & Payments Account of the receipts and payments for the year ended on that date.

Shillong
The 31st August, 2017

For, SUSANTA ROY & CO.
Chartered Accountants
FRN No-322942E

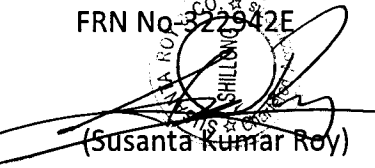

(Susanta Kumar Roy)
M.No-057408

HILL STATE PEOPLE'S DEMOCRATIC PARTY:KENCHE'S TRACE:LABAN :SHILLONG
BALANCE SHEET AS AT MARCH 31ST,2016

<u>LIABILITIES</u>		<u>ASSETS</u>	
<u>FUND ACCOUNT</u>		<u>CURRENT ASSETS</u>	
As per last Account	121365.00	Closing Balance	
Add: Excess of Income over		Cash in hand	2893.00
Expenditure from Income		Cash at Bank with MCAB	
& Expenditure Account	<u>4826.00</u>	Shillong, A/c no-15456	<u>123298.00</u>
	126191.00		126191.00
Total Rupees	<u><u>126191.00</u></u>	Total Rupees	<u><u>126191.00</u></u>

As per our report of even date

Shillong
The 31st August, 2017

For, SUSANTA ROY & CO.
Chartered Accountants
FRN No-322942E

(Susanta Kumar Roy)
M.No-057408


HILL STATE PEOPLE'S DEMOCRATIC PARTY:KENCHE'S TRACE:LABAN :SHILLONG
INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED MARCH 31ST,2016

<u>EXPENDITURE</u>		<u>INCOME</u>	
Printing & Stationery	14680.00	Membership Fee	32680.00
Meeting Expenses	16700.00	Donation Received	25680.00
Travelling & Conveyance	6480.00	Bank Interest	5078.00
Salary	12000.00		
Office Expenses	6287.00		
Miscellaneous Expenses	2465.00		
Excess of Income over Expenditure Transferred to capital Account	4826.00		
Total Rupees	<u><u>63438.00</u></u>	Total Rupees	<u><u>63438.00</u></u>

As per our report of even date

Shillong
The 31st August, 2017

For, SUSANTA ROY & CO.
Chartered Accountants
FRN No-322942E


(Susanta Kumar Roy)
M.No-057408

HILL STATE PEOPLE'S DEMOCRATIC PARTY:KENCHE'S TRACE:LABAN :SHILLONG
RECEIPTS AND PAYMENTS ACCOUNT FOR THE YEAR ENDED MARCH 31ST,2016

RECEIPTS

PAYMENTS

Opening Balance			Printing & Stationery	14680.00
Cash in hand	3145.00		Meeting Expenses	16700.00
Shillong,A/c no-15456	<u>118220.00</u>	121365.00	Travelling & Conveyance	6480.00
Membership Fee		32680.00	Salary	12000.00
Donation Received		25680.00	Office Expenses	6287.00
Bank Interest		5078.00	Miscellaneous Expenses	2465.00
			Closing Balance	
			Cash in hand	2893.00
			Cash at Bank with MCAB	
			Shillong,A/c no-15456	<u>123298.00</u>
Total Rupees		<u>184803.00</u>	Total Rupees	<u>184803.00</u>

As per our report of even date

For,SUSANTA ROY & CO.
Chartered Accountants
FRN No-322942E

(Susanta Kumar Roy)

M.No-057408

Shillong
The 31st August, 2017